

CULTURE) (KUMARI SELJA): (a) and (b). NDMC has intimated that representations relating to non-issuance of uniforms and non-grant of annual increments have been received from its Class IV employees by the Navyug School Educational Society.

(c) The Governing Body of the Society has already taken a decision to provide uniforms to all Class IV employees and instructions to this effect has been issued to the Heads of the Schools. The matter relating to the non-grant of annual increment is under the consideration of the Government Body.

[*Translation*]

Promotion of Sanskrit and other Languages

4090. DR. GUNWANT RAMBHAU SARODE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of financial assistance provided by the Union Government to various Sanskrit institutions of the country for propagation and publicity of Sanskrit language during the last three years; and

(b) the amount spent on the development and promotion of languages other than Sanskrit during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

Hockey Academy under SE Railway

4091. KUMARI FRIDA TOPNO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal to set up a Hockey Academy with a provision for Astro-turf at Bondamunda under South Eastern Railway; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Cases Against FCI Employees

4092. SHRI AVTAR SINGH BHADANA: Will the Minister of FOOD be pleased to state:

(a) the number of cases of corruption, malpractices, fraud and bribery against the officers and employees of the Food Corporation of India came into notice during the last three years, year-wise;

(b) the details thereof; and

(c) the action taken by the Government so far against the guilty officers and employees?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP

NATH RAI): (a) and (b). Year-wise details of vigilance cases during the last 3 years are as under :—

Year	No. of Cases
1991	611
1992	529

Year	No. of Cases
1993	695
1994 (upto June, 1994)	313

(c) Year-wise details of action taken against the guilty officers and employees during the last 3 years is as follows:—

	Nature of penalty imposed	1991	1992	1993	1994 (upto June, 1994)
(i)	Dismissal/Removal/ Compulsorily retired	12	14	10	7
(ii)	Reduction in rank	23	18	27	19
(iii)	Reduction in time scale of pay	45	41	38	16
(iv)	With-holding of increment/recovery from pay.	173	166	397	168
(v)	With-holding of promotion.	20	3	1	3
(vi)	Censure	87	69	190	78
		360	311	663	291

[English]

Maharashtra during the Eighth Five Year Plan;

Rail Coach Factory in Maharashtra

4093. SHRI ANNA JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to establish a rail coach factory in

(b) if so, the place where it is proposed to be established and the estimated cost of the project;

(c) whether the Planning Commission has approved this project; and